NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 213
IA No. 393/JPR/2022
IA No. 421/JPR/2022
CP No (IB)- 247/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Sangeeta Ajmera Prop. M/s The Manpower
...Operational Creditor/Applicant

Versus

Shree Gangour Foods (Jaipur) LLP ...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to 13.04.2023.

Sd/-
(Prabhu Dayal Sewda)
Court Officer

March 17, 2023

RS